

COURT-I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 38 of 2013

Dated : 11th November, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Steel Furnace Association of India ... Appellant(s)

Versus

Punjab State Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Ms. Sikha Ohri
Ms. Surbhi Sharma

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1
Mr. Anand K. Ganesan for R-2

ORDER

The learned counsel for the Appellant has finished her arguments and also filed the Written Submissions.

Post the matter for the reply submissions of Respondents on
02.12.2013.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/ak